

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 69/MP/2018

Coram:

Shri P.K.Pujari, Chairperson

Shri A.K.Singhal, Member

Dr. M.K.Iyer, Member

Date of Order: 30th of August, 2018

In the matter of

Petition for up-gradation of the inter-State trading licence from Category-IV to Category-II.

And

In the matter of

Amplus Energy Solutions Private Limited

6th Floor, Emaar Palm Squarem Golf Course Extension Road,

Sector-66, Gurgaon, Haryana-122 102

..... **Petitioner**

Parties present:

Shri Anil Bhatt, Amplus Energy

ORDER

The Petitioner, Amplus Energy Solutions Private Limited, has filed the present petition for up-gradation of its inter-State trading licence in electricity from Category IV to Category I.

2. During the course of hearing, the representative of the Petitioner sought permission to withdraw the present petition with liberty to the Petitioner to approach the Commission after satisfying the required current ratio and liquidity

ratio. The representative of the Petitioner requested to adjust the filing fee against the petition to be filed with all necessary information.

3. The prayer of the Petitioner is allowed. Accordingly, Petition No. 69/MP/2018 is disposed of as withdrawn. However, the request for adjustment of fee is rejected.

Sd/-
(Dr. M.K.Iyer)
Member

sd/-
(A. K. Singhal)
Member

sd/-
(P.K.Pujari)
Chairperson